

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 33 OF 2016 &
IA NO. 86 of 2016**

Dated: 11th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jindal Stainless (Hisar) Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur

Ms. Pallavi Mohan

Ms. Adrija Das

ORDER

Issue notice on the appeal as well as on the I.A. No. 86 of 2016 (Application for stay) to the respondents returnable on 03.03.2016. Dasti in addition is permitted.

List the matter on **03.03.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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